IN THE HIGH COURT OF JHARKHAND AT RANCHI
(Criminal Miscellaneous Jurisdiction)
B.A. No. 4842 of 2020

Asha Devi ..... Petitioner

Versus

The State of Jharkhand ..... Opp. Party

CORAM: HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through : Video Conferencing)

For the Petitioner : Mr. Shadab Eqbal, Advocate.
For the State : Mr. Sachin Kumar, A.A.G.-II.
Mr. Anup Pawan Topno, A.P.P.
For the Informant : Mr. Ashok Kumar Pandey, Advocate.

07/Dated: 26/03/2021

In compliance of order dated 26.02.2021, FSL report has been received in a sealed cover.

Perused the report.

Learned counsel, Mr. Sachin Kumar, A.A.G.-II has submitted that since the FSL report has been sent before this Court under sealed cover, as such, he could not go through the FSL report, so as to assist this Court properly.

As prayed for, let the matter be listed on 09.04.2021.

Office is directed to serve photocopy of FSL report to the State Counsel.

(Kailash Prasad Deo, J.)

Sunil/